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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA-839/2001

New Delhi this the 21st day of January, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Smt. Anita Das,  
working as Casual Graphic Artist,  
R/o C-6, Lawrence Road, New Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through the Secretary,  
Ministry of Information and Broadcasting,  
Govt. of India, New Delhi.
2. The Director,  
Directorate General,  
Doordarshan, Doordarshan Bhawan,  
New Delhi.
3. The Dy. Director (Admn.)  
Directorate General, Doordarshan,  
Doordarshan Bhawan, New Delhi.

-Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

Learned counsel for the applicant has invited our attention to document (Annexure-A) page 12 of the paper book which is a Note written by Graphic Supervisor which shows that according to the seniority list two persons who were shown senior to the applicant are already working and are not interested to join at this Kendra as Graphic Artist.

2. In view of this, OA can be disposed of with a direction to respondents to explore the possibility of regularising the applicant if the two persons who are allegedly senior to the applicant are



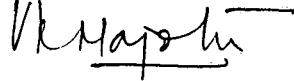
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not interested to be regularised as Graphic Artist and if the vacancy is available. This exercise will be done within a period of three months from the date of receipt of a copy of this order.

3. The OA is disposed of accordingly.

  
( Kuldip Singh )

Member (J)

  
( V. K. Majotra )

Member (A)

cc.